

National Company Law Tribunal

Allahabad Bench

CP No. 8/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Pawan Tiwari vs Mrs Ganga Sheeta Gosh Pvt Ltd & ORS
SECTION OF THE COMPANIES ACT/ I & B CODE: 397 / 398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Tamradhwaj Sharma	Advocate	Petitioner.	T.D.Sharma
2.				

CP No. 8/ND/2009

Shri T.D.Sharma, advocate for the petitioner. In the present matter, the Registry was directed to make correspondence with the Principal Bench of the then CLB, which is now merged with the Principal Bench of Hon'ble NCLT, New Delhi in respect of tracing out such original documents and also to make office of CFSL.

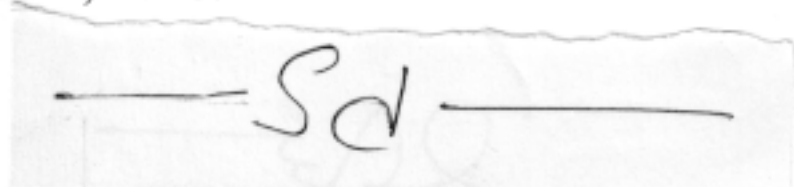
However, no correspondence seems to have been made so far.

Therefore, Registry is directed to issue a formal letter to the authorities concern to expedite the tracing out the record.

The matter to be listed on 19th March, 2018.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)